

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

C.P. No. 577/2017 in
O.A. No. 4525/2014

New Delhi, this the 10th day of January, 2018

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MS. NITA CHOWDHURY, MEMBER (A)**

Shiv Kumar Kain
Aged about 25 years
Working as Trackman
S/o Shri Hoti Lal
R/o Village-Talra, Post Bilapur,
District Guatam Budh Nagar, U.P. .. Petitioner

(By Advocate: Shri Sanjeet Kumar)

Versus

1. Shri R.K. Kulsrestha
General Manager,
Northern Railway,
Baroda House,
New Delhi.
2. Shri R.N. Singh
The Divisional Regional Manager,
Northern Railway,
State Entry Road,
New Delhi-1.
3. Shri Ajay Sapra
Section Engineering (P Way),
Northern Railway,
New Delhi-55. .. Respondents

(By Advocate: Shri Satpal Singh)

ORDER (ORAL)**By Mr. V. Ajay Kumar, Member (J)**

Heard both the sides.

2. In view of the orders passed by the respondents and joining of the applicant in a light duty, the orders of this Tribunal have been complied with. Accordingly, the CP is closed and notices are discharged.

(Nita Chowdhury)
Member (A)

(V. Ajay Kumar)
Member (J)

/Jyoti /